

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:2608

ANSWERED ON:12.03.2015

SWACHH ENERGY

Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Union Government has decided to adopt a new tag line "Swachh Energy on the lines of Swachh Bharat;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to use Green Climate Fund to finance renewable energy projects;
- (d) if so, whether the Union Government has sought State Governments cooperation to make their own State-centric renewable energy policies, if so, the details thereof;
- (e) whether NITI Aayog has suggested incentive mechanism for States generating more renewable energy; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): No, Madam.

(c): The Government of India is in process of setting up National Implementing Entity for Green Climate Fund and thereafter will decide on preparation of projects in various sectors.

(d): In the conference of State's Principal Secretaries/ Secretaries and the Heads of State Nodal Agencies for Renewable Energy held on 17 December 2014, the states were requested to achieve the Renewable Purchase Obligation in the respective states.

(e)&(f): The NITI Aayog in a report "India's Renewable Electricity –Roadmap 2030" released in February 2015 has inter-alia suggested for reducing the incremental cost of renewable energy to the ultimate buyers as compared with the already subsidized fossil fuel-based generation.